

**EXTENSION OF REGISTRATION FOR PLI SCHEME**

1724. SHRI VISHALDADA PRAKASHBAPU PATIL:  
SMT. BHARTI PARDHI:  
SHRI NARESH GANPAT MHASKE:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI SHRIRANG APPA CHANDU BARNE:  
SHRI RAVINDRA DATTARAM WAIKAR:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the reasons for extending the application deadline by the Government for the Production-Linked Incentive (PLI) scheme in the textiles sector and the objectives sought to be achieved through such extension;
- (b) the specific amendments or relaxations introduced to enhance Micro, Small and Medium Enterprises (MSME) participation and ensure broader and more equitable access to PLI incentives;
- (c) the expected impact of these measures on domestic manufacturing capacity, employment generation and private investment in the textile sector;
- (d) the mechanisms in place to monitor implementation, assess outcomes and ensure transparency and accountability under the PLI scheme; and
- (e) the steps being taken by the Government to promote balanced regional development and inclusive growth across large enterprises, MSMEs and traditional textile clusters under the scheme?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)  
THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) & (b):** The Government of India is implementing the Production Linked Incentive (PLI) Scheme for Textiles to promote investment and scale in manufacturing of Man-Made Fibre (MMF) Apparel, MMF Fabrics, and Technical Textiles in India. With a view to ensure wider participation under the Scheme, especially by the MSMEs, the Scheme has been made more attractive through amendment Notification dated 9<sup>th</sup> October 2025, details of which are as under:-

- i) Reduction in minimum investment limit by 50%,
- ii) Lowering of incremental turnover criteria from 25% to 10%,
- iii) Expansion of notified product basket by inclusion of 17 new products of MMF apparel, & fabrics,
- iv) Relaxation of the condition of setting up a new company for availing the benefit of the Scheme.

The Government has reopened the application portal from 01.08.2025 for acceptance of new applications and the deadline for the same has been extended till 31.03.2026 in view of the significant response received from industry as well as to facilitate wider participation of mid-size companies by offering additional time to eligible applicants to avail benefit of recent amendments.

**(c):** The amendments made in the Scheme are designed to stimulate investments across the entire MMF value chain and enhance production of MMF Apparels, Fabrics and Technical Textile products. Following these revisions, 84 new proposals have been received on the portal as on date, envisaging investments of Rs.10,789 crore, turnover of Rs. 44,081 crore, and creation of approximately 86,740 new jobs.

**(d):** Regular monitoring and review of implementation of PLI Scheme is done at the level of Ministry, DPIIT, the nodal Department for all PLI Schemes, and Empowered Group of Secretaries (EGoS). Besides, a Project Management Agency (PMA) has been engaged for rigorous ground-level verification. A dedicated PLI portal has been created to serve as a centralized repository for scheme-related data and performance metrics. In addition, the scheme is integrated with the Output-Outcome Monitoring Framework of the NITI Aayog for assessing the progress of the scheme on a regular basis.

**(e):** With a view to drive balanced regional development and inclusive growth, a total of 113 manufacturing units are being set up by 91 companies selected under the PLI scheme for Textiles, in 17 States and 1 U.T. to promote production of MMF Apparel & Fabrics and, Technical Textiles products in the country. In addition, Government is implementing several schemes relating to infrastructure development, market development, export promotion and skill development on Pan-India basis for holistic development of textile sector in the country.

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